

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 147 of 2012

Dated: 29th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member

Tata Power Company Limited **....Appellant(s)**

Versus

Jharkhand State Electricity Regulatory Commission **....Respondent(s)**

Counsel for the Appellant (s) : Ms. Sugandha Somani

Counsel for the Respondent(s): Mr. C.K. Rai for R.1

ORDER

Comprehensive written submissions have been filed by the Learned Counsel for both the parties after serving copy on the other side.

Judgment is reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt